

**In the National Company Law Tribunal,
Bengaluru, Special Bench**

**CP/28(BEN)2021
Item No. 12**

Sec 252 (3)

In the matter of:

INDRA HOUSING FINANCE CORPORATION
LIMITED

.....Petitioner

V/s

REGISTRAR OF COMPANIES KARNATAKA

.....Respondent

Order delivered on ..01/07/2021

Coram:

**Hon'ble Shri Bhaskara Pantula Mohan, Acting President
Hon'ble Shri Hemant Kumar Sarangi , Member(T)**

For Petitioner(s):

MS. SHASHIKALA HEMANTH, PCS FOR PETITIONER

For Respondent(s):

NONE

ORDER

Arguments heard. Order reserved.

**(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT**

**(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

01.07.2021
VINEET